## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

Name of the Company:

Kusum B Kumar & Ors.

V/s.

Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. Neuin Pahura des for Thakkon and Pahura Adu

2.

Ankit Modhus

Petitioner no 3 Aut Math

.

## <u>ORDER</u>

Petitioner no. 3 Mr. Ankit Mathur present. Learned Advocate Mr. Navin Pahwa present for Respondents. None present for other petitioners.

At request of petitioner no. 3, list the matter on 09.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 27th day of July, 2017.